

(22)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

M.A. 332/94
in
D.A. 398/93.

Dt. of Decision : 22-9-94.

Mt. T. Vedantam

.. Applicant/
Applicant.

Vs

1. Govt. of A.P. rep. by
the Chief Secretary,
General Admin. Department,
Hyderabad - 500 022.
2. Union of India rep. by
the Secretary, Deptt. of
Personnel & Training,
New Delhi - 110 001.

.. Respondents/
Respondents.

Counsel for the Applicant/
Applicant. : Mr. C. Suryanarayana

Counsel for the Respondents/
Respondents. : Mr. N.R. Devaraj, Sr. CGSC. (R-2)
Mr. D. Panduranga Reddy, Spl.
counsel for A.P. (R-1)

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

MA.332/94 in OA.398/93

28

ORDER

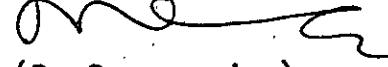
(As per Hon. Mr. Justice V. Neeladri Rao, VC)

Heard Sri Suryanarayana, learned counsel for the applicant and Sri N.R. Devaraj, learned counsel for R-2 and Sri D. Panduranga Reddy, learned counsel for the R-1.

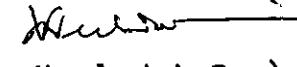
2. This MA is filed by the applicant in the OA praying for direction to the respondents to pay the interest ~~as on~~ the amount ~~has~~ to be paid by order in the OA.

3. It is submitted for the applicant that the said interest was already paid.

4. ~~As this~~ MA had become infructuous ^{and} accordingly it is dismissed. No costs.



(R. Rangarajan)
Member (Admn)



(V. Neeladri Rao)
Vice Chairman

Dated : Sept. 22, 94
Dictated in Open Court


Deputy Registrar (J) CC

To

1. The Chief Secretary, Govt. of A.P.,
General Administration Dept., Hyderabad-22.
sk
2. The Secretary, Union of India,
Dept. of Personnel & Training, New Delhi-1.
3. One copy to Mr. C. Suryanarayana, Advocate, CAT. Hyd.
4. One copy to Mr. N. R. Devraj, Sr. CGSC. CAT. Hyd.
5. One copy to Mr. D. Panduranga Reddy, Spl. Counsel for A.P. Govt. CAT. Hyd.
6. One copy to Library, CAT. Hyd.
7. One spare copy.

pbm

See 264114

Decided

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M(I.D.N)

DATED. 22-9-1994

ORDER/JUDGMENT

M.A.No./R.A.No. 332/94

in
O.A.No. 398/93
(T.A.No.) (W.P.NO)

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

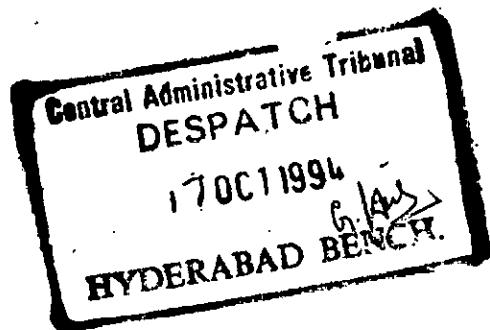
Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.



PVM